

MADHYA PRADESH STATE JUDICIAL ACADEMY

Schedule of the Colloquium for Principal District & Sessions Judges

9th & 10th July, 2022 (Venue: MPSJA, Jabalpur)

DAY ONE: 09.07.2022 (Saturday)

SESSIONS	TIME	
I	09:30 am to 09:50 am	Inauguration of the Colloquium By: Hon'ble the Chief Justice, High Court of Madhya Pradesh
	09:50 am to 10:00 am	GROUP PHOTOGRAPH
II	10:00 am to 11:30am	<ul style="list-style-type: none">• Role and responsibility of D.D.O. – Issues relating to purchase & store• Issues relating to Leave Rules, T.A. Rules, Medical Reimbursement, LTC & HTC• Role and responsibilities of the office of the Principal District & Sessions Judge for budget and audit of accounts By: Dr. Ramesh Kumar Mishra OSD (Accounts), High Court of Madhya Pradesh
TEA BREAK (11:30 am to 11:45 am)		
III	11:45 am to 12:45 pm	(i) Legal issues relating to – Distribution of business, transfer of cases and making over of bail applications By: Shri Prem Narayan Singh Principal District & Sessions Judge, Gwalior (ii) Use of Information Technology in day-to-day functioning of Courts at district level By: Shri Sanjeev Kalgaonkar Principal District & Sessions Judge, Khandwa
IV	12:45 pm to 1:30 pm	Issues relating to – Legal Aid, Lok Adalat and Gram Nyayalaya & Mediation and Role of Referral Judge By: Shri Rajeev Kumar Karmahe Member Secretary, M.P. State Legal Services Authority, Jabalpur
LUNCH BREAK (1:30 pm to 2:30 pm)		
V	02:30 pm to 03:30 pm	District Court Administration: (i) Issues relating to Works and Infrastructure. (ii) Issues relating to IT Infrastructure. By: Shri Ramkumar Choubey Registrar General, High Court of Madhya Pradesh alongwith Registry Officers, High Court of Madhya Pradesh
TEA BREAK (03:30 pm to 03:45 pm)		
VI	03:45 pm to 4:40 pm	Role of Principal District Judges in Field Training of newly appointed Civil Judges (Entry level) & District Judges (Entry level) <i>Ref: Scheme for Judicial Education and Training w.e.f. 01.01.2021</i> By: Shri Ramkumar Choubey Registrar General, High Court of Madhya Pradesh & Padmesh Shah Additional Director, MPSJA, Jabalpur
VII	4:45 pm onwards	Issues relating to hurdles in expeditious trial of under-trial prisoners By: Hon'ble Smt. Justice Anjali Palo Judge, High Court of Madhya Pradesh

DAY TWO: 10.07.2022 (Sunday)		
I	09:30 am to 10:30 am	Attributes of a Judge and Role of Principal District & Sessions Judge By: Hon'ble Shri Justice Sujoy Paul Judge, High Court of Madhya Pradesh
II	10:30 am to 11:30 pm	Issues relating to Juvenile Justice and Gender Sensitization & Offences against Women and Children By: Hon'ble Shri Justice Vivek Agarwal Judge, High Court of Madhya Pradesh
TEA BREAK (11:30 pm to 11:45 pm)		
III	11:45 am to 12:45 pm	District Court Administration: With reference to Establishment, arrears, promotion and recruitment of Class III & Class IV employees By: Shri Ramkumar Choubey Registrar General, High Court of Madhya Pradesh alongwith Registry Officers, High Court of Madhya Pradesh
IV	12:45 pm to 01:45 pm	Assessment of work of Judges of District Judiciary, ACRs and Inspection By: Hon'ble Shri Justice Rajeev Kumar Dubey Judge, High Court of Madhya Pradesh
LUNCH BREAK (1:45 pm to 2:45 pm)		
V	02:45 pm to 03:45 pm	Issues relating to – Departmental enquiries and disciplinary proceedings – Purpose of probation and method of termination of probationer By: Hon'ble Shri Justice Sheel Nagu Administrative Judge, High Court of Madhya Pradesh
VI	03:50 pm onwards	Interaction with the participants & Valedictory session By: Hon'ble the Chief Justice, High Court of Madhya Pradesh
<i>Followed by High Tea</i>		

- Note:* (1) The Schedule is subject to change as per exigencies.
(2) Use of Cell Phones during the programme is prohibited.
(3) Please take your seat before commencement of the programme

ADDL. DIRECTOR